Government of Punjab Department of Health and Family Welfare

Order

Whereas, it appears to me that to contain the spread of Covid-19 in the State of Punjab, immediate measures to contain the same are required.

Whereas, the State Government has developed the Corona Virus Alert (COVA) mobile application to monitor the arrangements, disseminate information and prepare the citizens against the menace of Covid-19. The app provides real time dashboard of COVID-19 suspected / confirmed cases, details of hospitals & other awareness information. The app is available on Google Playstore with the name COVA and on Apple Store with the name COVA Punjab

Whereas, I am satisfied that there are sufficient grounds, for proceeding under the relevant sections of The Epidemics Act, 1897 and National Disaster Management Act, 2005, to track the movement of individuals using the COVA mobile application

Therefore, in the interest of safeguarding the lives of citizens, I, Anurag Agarwal, IAS, Principal Secretary, Department of Health and Family Welfare, hereby order that

- 1. All the Telecom Service Providers (including BSNL, Airtel, Reliance Jio and Vodafone/Idea) operating in the State of Punjab shallmandatorily push the messages and notifications to their customers to download the COVA app. This shall be done by all telecom operators regularly.
- 2. All the Social Media Networks/ Applications/ Messengers (including Facebook, WhatsApp, YouTube, Instagram, and Twitter) shall mandatorily push the notifications and show banner/text advertisements to all of their customers in Geographical area of State of Punjab, India to download the COVA app.
- Google and Apple shall mandatorily ensure that all of their customers in Geographical area of State of Punjab download the COVA app through Playstore and Appstore respectively. Both the stores shall mandatorily push the update notifications to their existing customers who have already downloaded this App.

(Anurag Agarwal), IAS Principal Secretary to Govt of Punjab Department of Health and Family Welfare

Endst. No: 14/7/2020 - 4 HB-4 /1031-1034

Dated: 2. 4. 2020

Copy of the letter is forwarded to the following for information and further necessary action:

- 1. Additional Chief Secretary to Govt of Punjab Department of Home Affairs and Justice.
- 2. Director General of Police, Punjab
- 3. All the Deputy Commissioners in the State of Punjab
- 4. All the SSPs in the State of Punjab

Secretary Health and Family Welfare

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